

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD SPECIAL BENCH – 1
VC AND PHYSICAL (HYBRID) MODE**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
25-04-2024 AT 02:30 PM

**CP No.535/241/HDB/2019
AND
IA No. 829/2019, IA (CA) 30/2021 & IA(CA) 294/2023 in
CP No.535/241/HDB/2019
u/s. 241 of Companies Act**

IN THE MATTER OF:

Neera and Children Trust & 2 others

...Petitioner/s

AND

Gati Ltd & 28 others

...Respondent/s

C O R A M:-

**SHRI. PRAVEEN GUPTA, HON'BLE MEMBER (JUDICIAL)
SHRI. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

CP No.535/241/HDB/2019

Learned Counsel Mr Y Suryanarayana, for Petitioner present through Video Conference.

Learned Counsel Mr Dr S V Ramakrishna, for respondent No.21 present through Video Conference.

Since it being a special bench, matter adjourned to 24.06.2024 for further hearing.

IA No. 829/2019, IA (CA) 30/2021 & IA(CA) 294/2023

Since it being a special bench, matter adjourned to 24.06.2024 for hearing.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)